

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **M/s. Vijay Trading Company Private Limited**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s. Vijay Trading Company Private Limited
2.	Date of incorporation of corporate debtor	02 June 2005
3.	Authority under which corporate debtor is incorporated / Registered	The Companies Act
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909MH2005PTC153705
5.	Address of the registered office and principal office (if any) of corporate debtor	Flat No. 101, OG-III, Oberoi Garden, Thakur Village Off Western Express Highway, Kandivali (E),, Mumbai 400101
6.	Date of closure of Insolvency Resolution Process	17 th August 2022
7.	Liquidation commencement date of corporate debtor	25 th November 2022 (Received on 29 th December 2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Naren Sheth, IBBI/IPA-001/IP-P00133/2017-18/10275
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 1014-1015, PRASAD CHAMBER, TATA ROAD NO.1, OPERA HOUSE, CHARNI ROAD (EAST), MUMBAI 400004 Mail id: mkindia58@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	IP NAREN SHETH 1014-1015, PRASAD CHAMBER, TATA ROAD NO.1, OPERA HOUSE, CHARNI ROAD (EAST), MUMBAI 400004 M: 09821133426 T: 022 66322870 vtcpltd@gmail.com
11.	Last date for submission of claims	28th January 2023

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of liquidation of the M/s. Vijay Trading Company Private Limited on 25th November 2022 (Order received on 29th December 2022)

The stakeholders of M/s. Vijay Trading Company Private Limited are hereby called upon to submit their claims with proof on or before 28th January 2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Name and signature of liquidator : Naren Sheth

Date and place: : Mumbai 29th December 2022